

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA Nos. 51 & 52 OF 2016 IN
DFR No. 2565 OF 2015**

Dated: 29th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Energy Watchdog

...Appellant(s)

Versus

Tamilnadu Electricity Regulatory Commission & ors.

...Respondent(s)

For the Appellant(s)

:

Mr. Anil Kumar (Rep.)

ORDER

Issue notice to the Respondents returnable on 23.02.2016. Dasti in addition is permitted.

List the matter on **23.02.2016**

**(I. J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**